GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

UNSTARRED QUESTION NO:3542
ANSWERED ON:04.08.2014
REPORT ON 2G SPECTRUM
Devi Smt. Rama;Khaire Shri Chandrakant Bhaurao;Meghwal Shri Arjun Ram ;Patole Shri Nanabhau Falgunrao

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has taken any action on the recommendations contained in the report of the Joint Parliamentary Committee to examine matters relating to allocation and pricing of telecom licences and spectrum (15th Lok Sabha);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the follow-up action taken by the Government in this regard?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

(a) to (d) The information is being collected and would be laid on the Table of the House.